GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2730 ANSWERED ON:13.03.2000 SUBRAMANIAM COMMITTEE REPORT **RAOSAHEB PATIL DANVE**

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the salient feature of the report submitted by Subrmaniam Committee which examined the issues relating to the illegal trade in the Wildlife and Wildlife production; and

(b) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS

(SHRI BABU LAL MARANDI)

Recommendations of the

s.

(a) & (b) The salient features of the report submitted by the Subramaniam Committee, which examined the issues relating to illegal trade in wildlife and wildlife products and action taken by the Government are as follows:

Action taken by the Government

No Subramaniam Committee
1. Special measures to be taken by The Ministry of Home Affairs, the Ministry of Home Affairs to Government of India has clear sensitive and disturbed permitted the State Governments areas like Manas, Kaziranga and to utilise the central forces Dudhwa from the presence of for providing security in the militant elements.
2. Enlisting support and co-Support and co-operation of operation of the local people local people in wildlife in wildlife protection and to protection is enlisted through adopt special measures to the Ecodevelopment Project and remove the feeling of Centrally Sponsored alienation. Ecodevelopment Scheme.
3. Introduce dynamic management of Funds are being provided under Protect Areas to reduce crop various schemes for habitat damage and cattle killing by improvement and to reduce crop wild animals. Compensation is provided by various state governments for cattle killed by wild animals.
4. Use buffer zone to meet local More than 35,000 Joint Forest needs through Joint Forest Management Committees have been Management and Ecodevelopment formed in different states in programmes. the country. Ecodevelopment programmes is also being implemented in and around National Parks and Sanctuaries for meeting the needs of the local people.
5. To consider the socio-ethnic The socio-economic and ethnic needs of the tribal and other requirement of tribal and other communities during re- communities during voluntary settlement process. relocation is taken into

6. Create special team of armed Provision has been made for the personnel for effective deployment of armed squads in patrolling in the protected the disturbed and sensitive areas to meet the threats from tiger reserves. criminals.

7. Communication and transport Funds are being provided to the facilities for wildlife State Governments' for wireless personnel. equipments and vehicles.

8. Providing arms to wildlife Funds are allotted to the State officials for personal Government for providing arms to protection. wildlife official for personal protection.

9. Organise surprise checks with Surprise checks are organised by the assistance of the State Regional Offices with the Administration to detect assistance of State transport and movement of Administration. illegal wildlife products.

10 Launch massive campaign to give Publicity material is . wide publicity against illegal distributed to the masses. possession of wildlife Translites are installed at products. major airports and meetings are organised to give wide publicity against illegal possession of wildlife and its products. 11 Establish system to impart Special training courses in . comprehensive training to wildlife protection, law and customs staff. forensic science are organised by the Wildlife Institute of India for Customs Officials.

12 Set up Wildlife Forensic A Wildlife Forensic Lab has been . Science Unit in Wildlife set up in the Wildlife Institute Institute of India. of India.

13 Enlist co-operation of Non- Co-operation of eminent NGOs . Governmental Organisation for with proven track record is wildlife conservation and enlisted for wildlife preservation.

14 Ensure better co-ordination i) A Special Co-ordination and . between various enforcement Enforcement Committee has been agencies for curbing illegal set up in the Ministry of trade in wildlife and its Environment & Forests for products. curbing illegal trade in wildlife and its products.

ii) Special training workshop to control illegal wildlife trade is organised by Wildlife Institute of India for various enforcement agencies like Customs, CBI and para-military forces. 15 Establish a Central Task Force Action has been initiated to . for prevention of crime against establish Special Enforcement wildlife. Mechanism to deal with the poaching and illegal trade in wildlife and its products. 16 Establish a Central Wildlife Central Wildlife Crime Data Bank . Crime Data Bank to collect, is an integral component of collate and analyse data on Wildlife Trade Prevention and wildlife. Control Bureau mentioned at serial number 15.